

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4964

ANSWERED ON:09.12.2010

SCAM IN RAILWAYS

Barq Shri Shafiqur Rahman;Jaiswal Dr. Sanjay ;Pandey Shri Ravindra Kumar;Singh Shri Bhola

Will the Minister of RAILWAYS be pleased to state:

- (a) whether senior officer of the Railways has recently talked of Rs. 10 thousand crore scam occurring in his department annually;
- (b) whether there is lot of corruption in the purchase of railway goods;
- (c) if so, the details thereof ;
- (d) whether the supplier sell the articles to the Railways at much higher price than the market prices;
- (e) if so, the total number of suppliers contracted by the Railways and the loss suffered by it; and
- (f) the action taken by the Railways thereupon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) No, Madam. Railways receive information from various sources from time to time. On receipt of some such information regarding allegations on decisions taken, pertaining to the period from 2003 to 2008, Railways have already taken up Vigilance investigations and those found guilty will be severely dealt with.
- (b) No, Madam. The purchase procedure by design ensures a corruption free regime so as to promote transparency, fair play and competition without sacrificing quality.
- (c) Does not arise.
- (d) No, Madam. The purchase regime ensures rate reasonableness.
- (e) & (f) Does not arise.